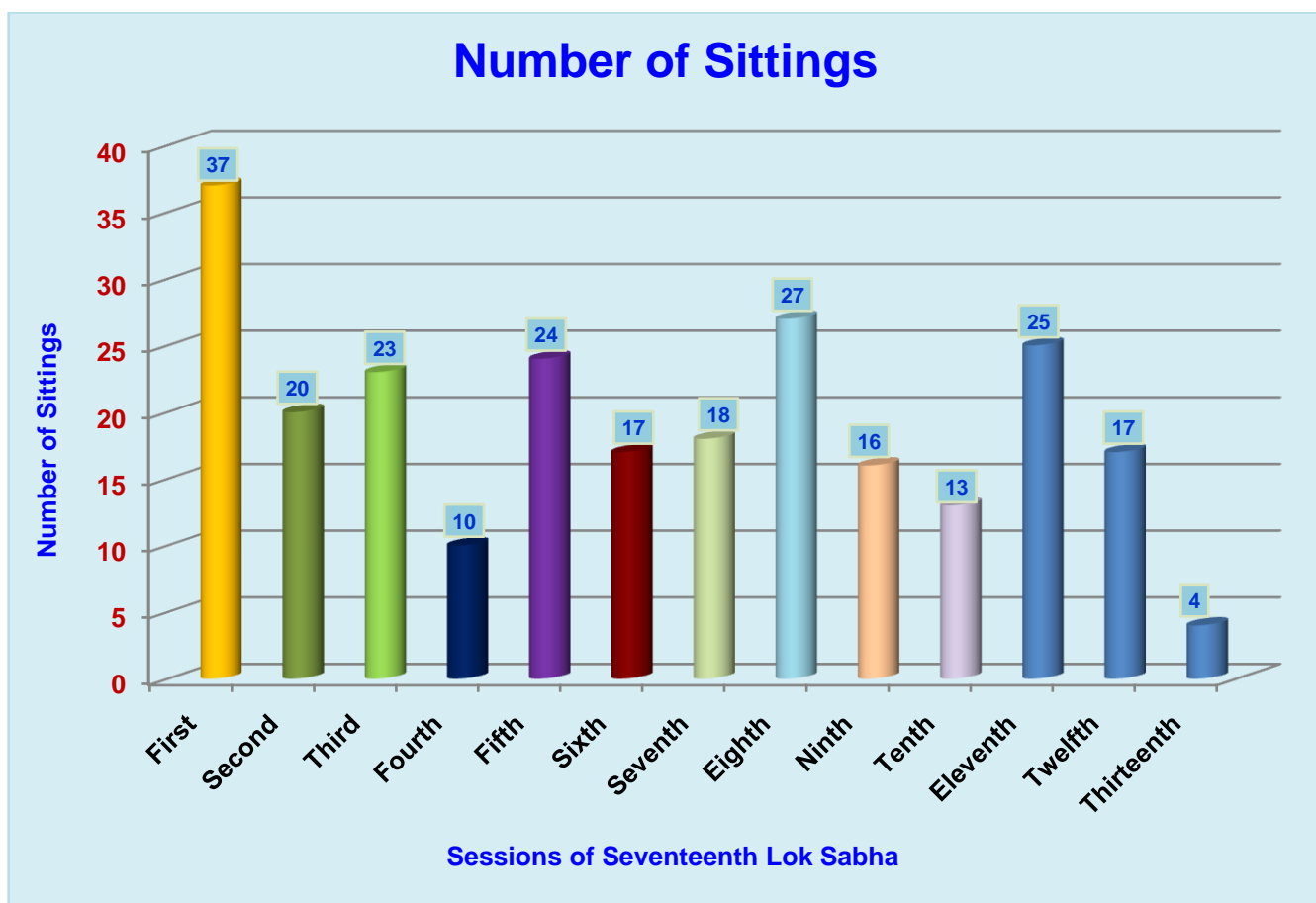


LOK SABHA SECRETARIAT
Press and Public Relations Wing

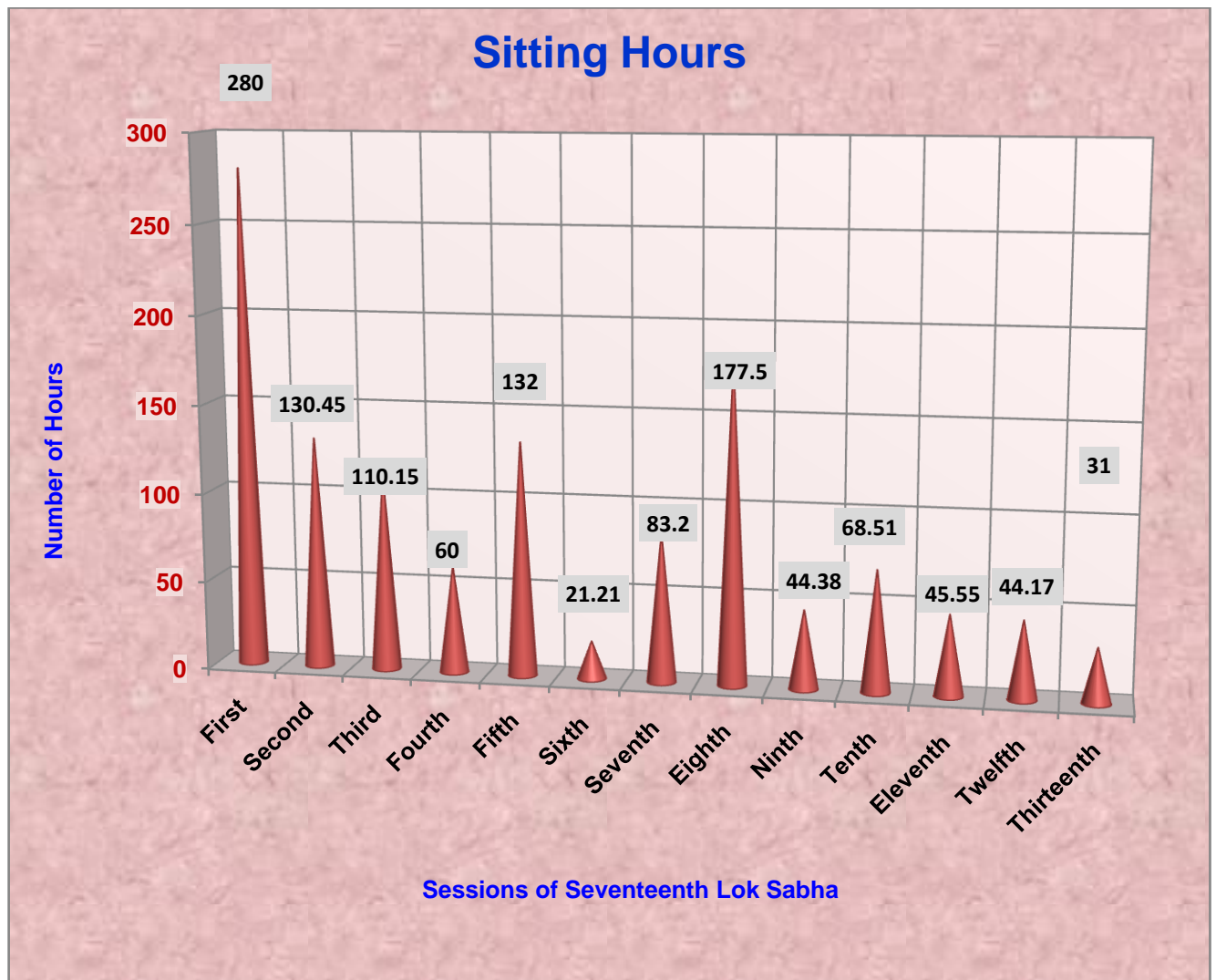
Thirteenth Session of Seventeenth Lok Sabha: An Overview *

1. Period of the Session (Thirteenth Session) **18 – 21 September, 2023**
2. Adjourned sine die on: **21 September, 2023**
3. Number of Sittings held (Thirteenth Session) **4 Sittings**



4. Total Number of Sitting Hours
(Thirteenth Session)

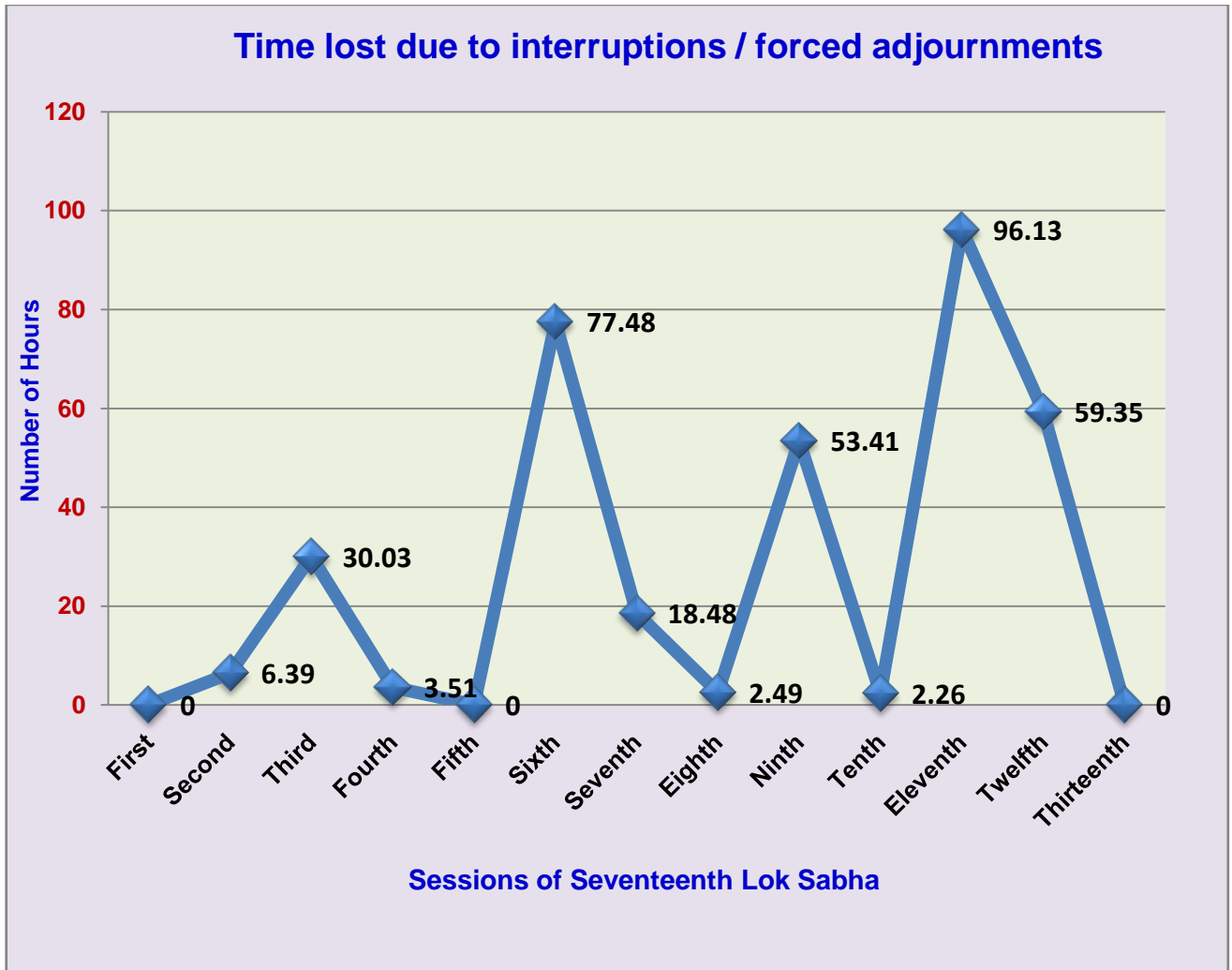
31 Hours

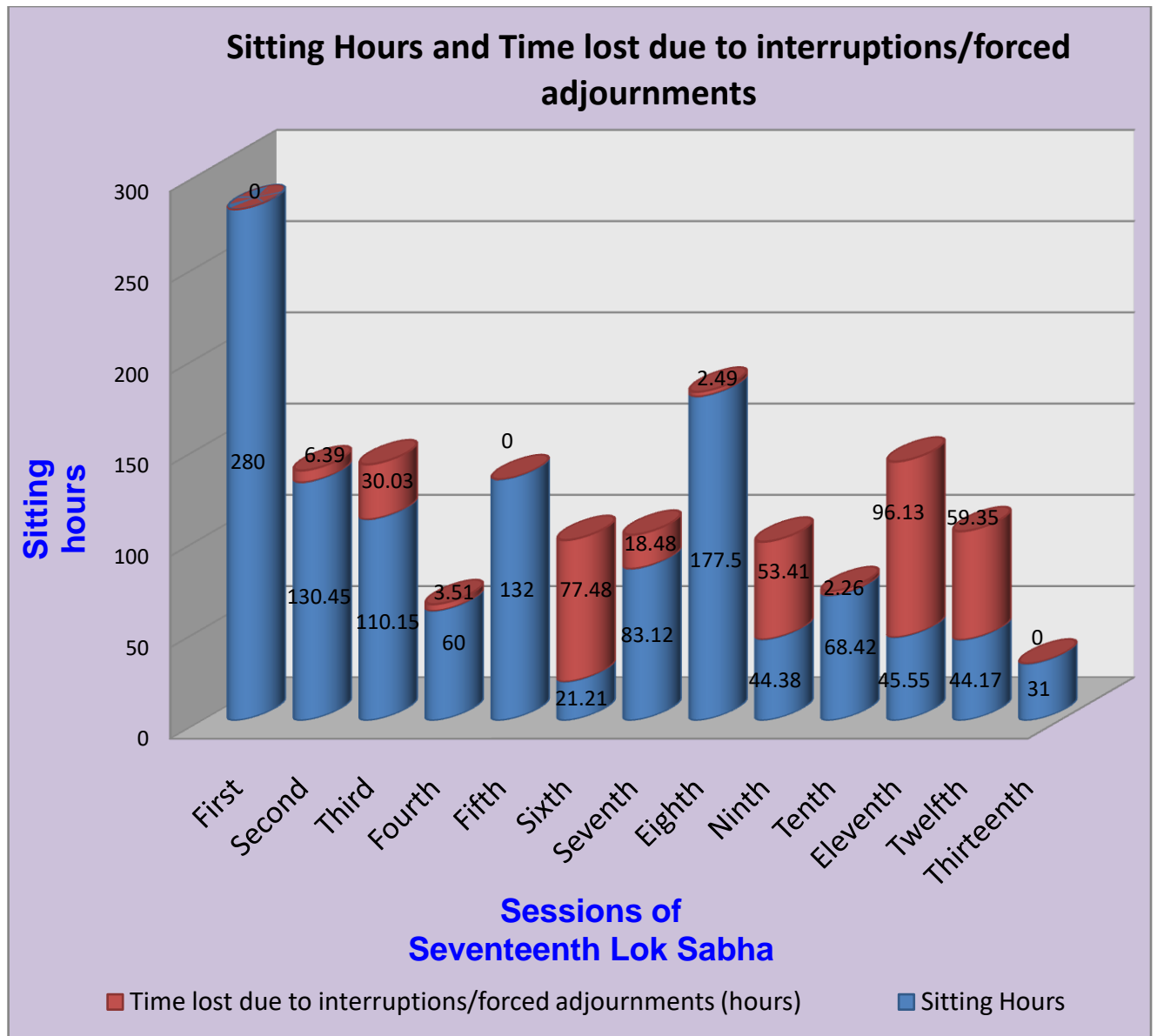


5. Time lost due to interruptions/
forced adjournments (Thirteenth Session)

Nil

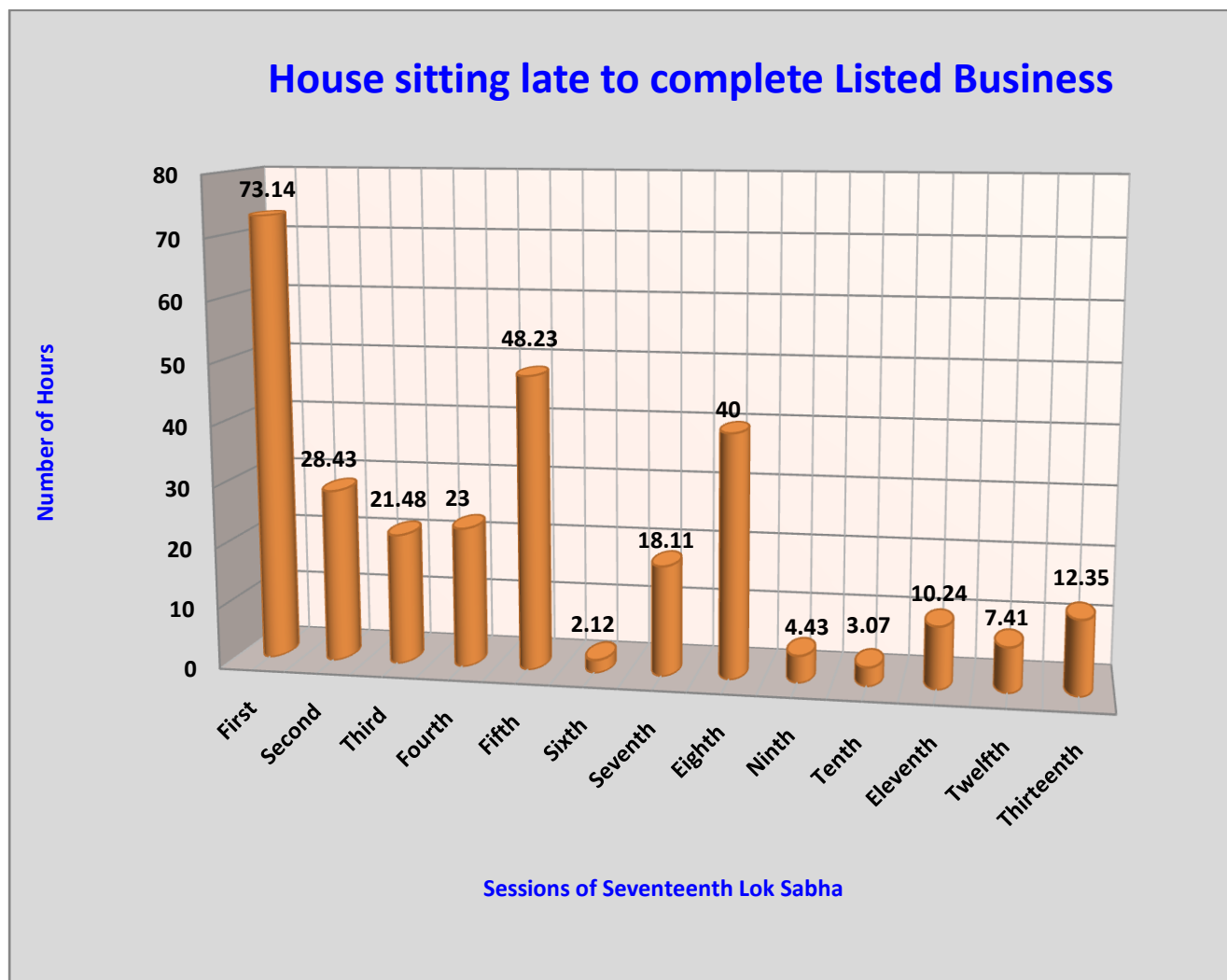
Sessions of Seventeenth Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 39 minutes
Third	30 hours and 03 minutes
Fourth	3 hours and 51 minutes
Fifth	NIL
Sixth	77 hours 48 minutes
Seventh	18 hours 48 minutes
Eighth	02 hours 49 minutes
Ninth	53 hours 41 minutes
Tenth	02 hours 26 minutes
Eleventh	96 hours 13 minutes
Twelfth	59 hours 35 minutes
Thirteenth	Nil





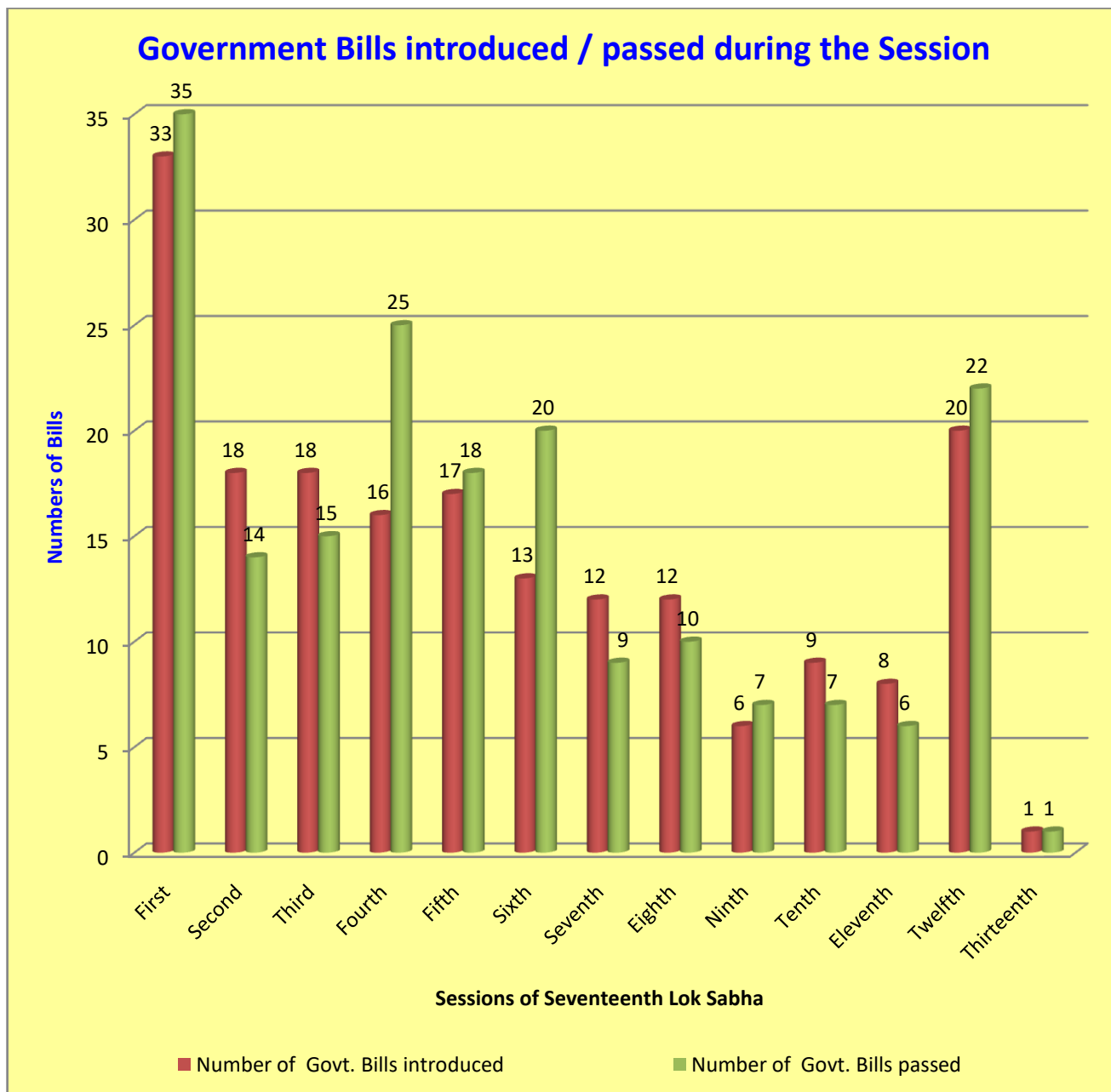
6. House sitting late to complete
Listed Business (Thirteenth Session)

12 hours 35 Minutes



7. Legislative Business – Government Bills

Sessions of Seventeenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14
Third	18	15
Fourth	16	25
Fifth	17	18
Sixth	13	20
Seventh	12	09
Eighth	12	13
Ninth	06	07
Tenth	09	07
Eleventh	08	06
Twelfth	20	22
Thirteenth	01	01



List of Government Bill(s) introduced during the Thirteenth Session

SL. NO.	TITLE OF THE BILL	DATE OF INTRODUCTION
1.	The Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023	19 September, 2023

List of Government Bill(s) passed during the Thirteenth Session

SL. NO.	TITLE OF THE BILL	PASSED ON
1.	The Constitution (One Hundred and Twenty-Eighth Amendment) Bill, 2023	20 September, 2023

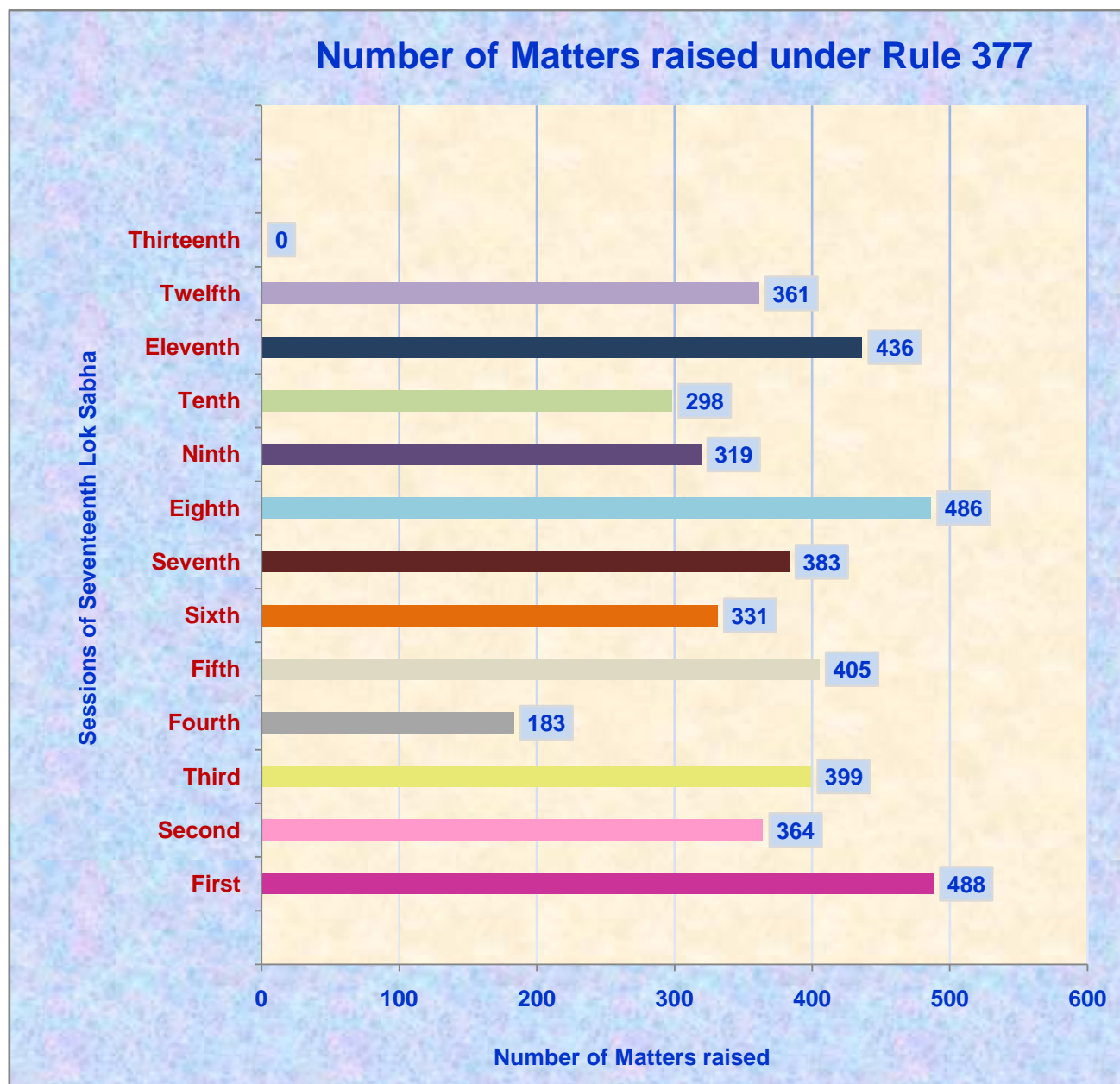
8. Legislative Business -- Private Members' Bills (Thirteenth Session)@

(i)	Introduced	Nil
(ii)	Passed	Nil

**9. Number of matters raised under Rule 377
(Thirteenth Session)****0**

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}

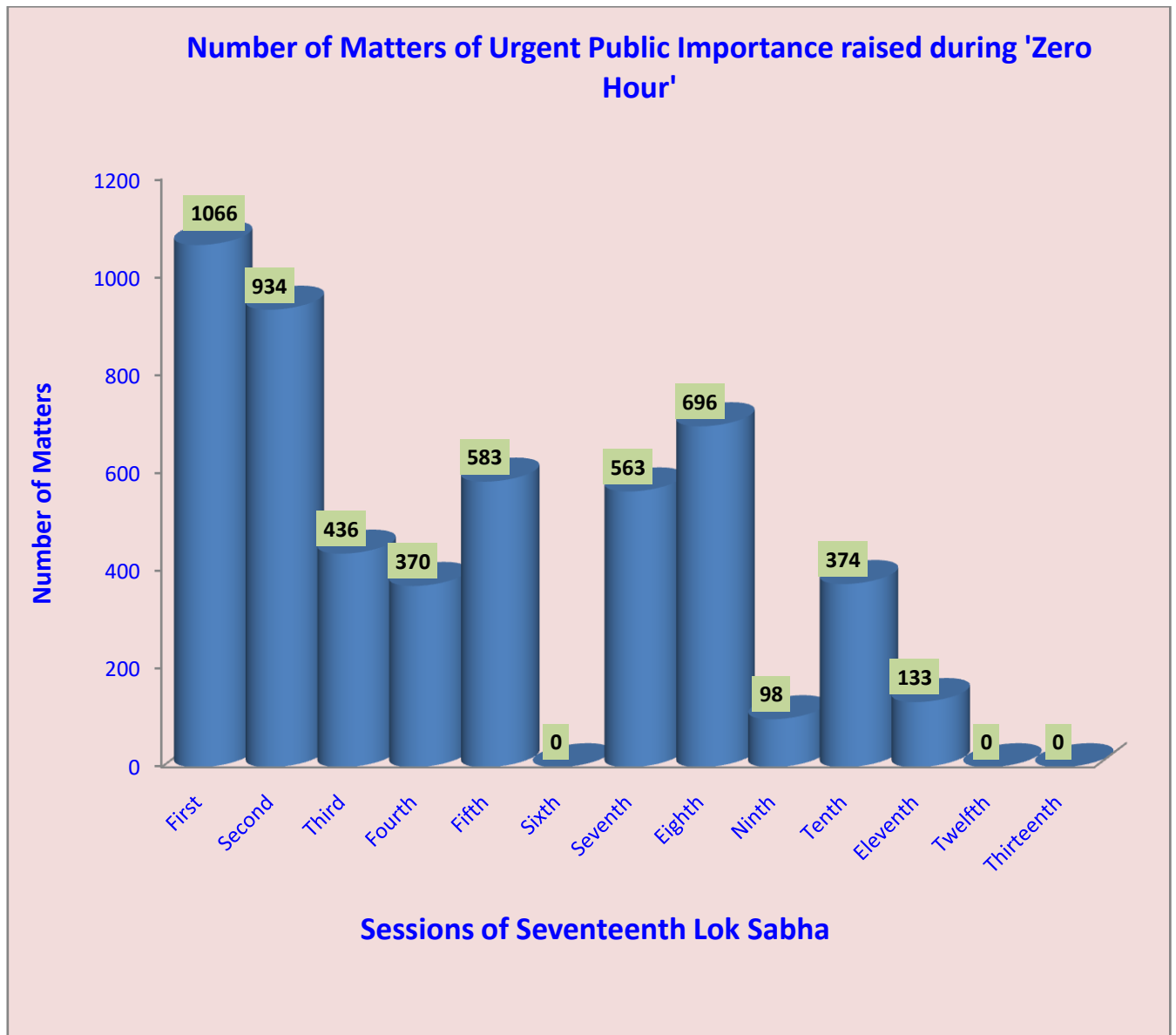
@ Private Member's Bills were not taken up during the 13th Session of 17th Lok Sabha.



**10. Number of matters of Urgent Public Importance
Raised during “Zero Hour” (Thirteenth Session)**

Nil[^]

[^] No matters of urgent Public importance were raised and there was no “Zero Hour” during the 13th Session of 17th Lok Sabha.



11. Number of Discussions under Rule 193

Nil

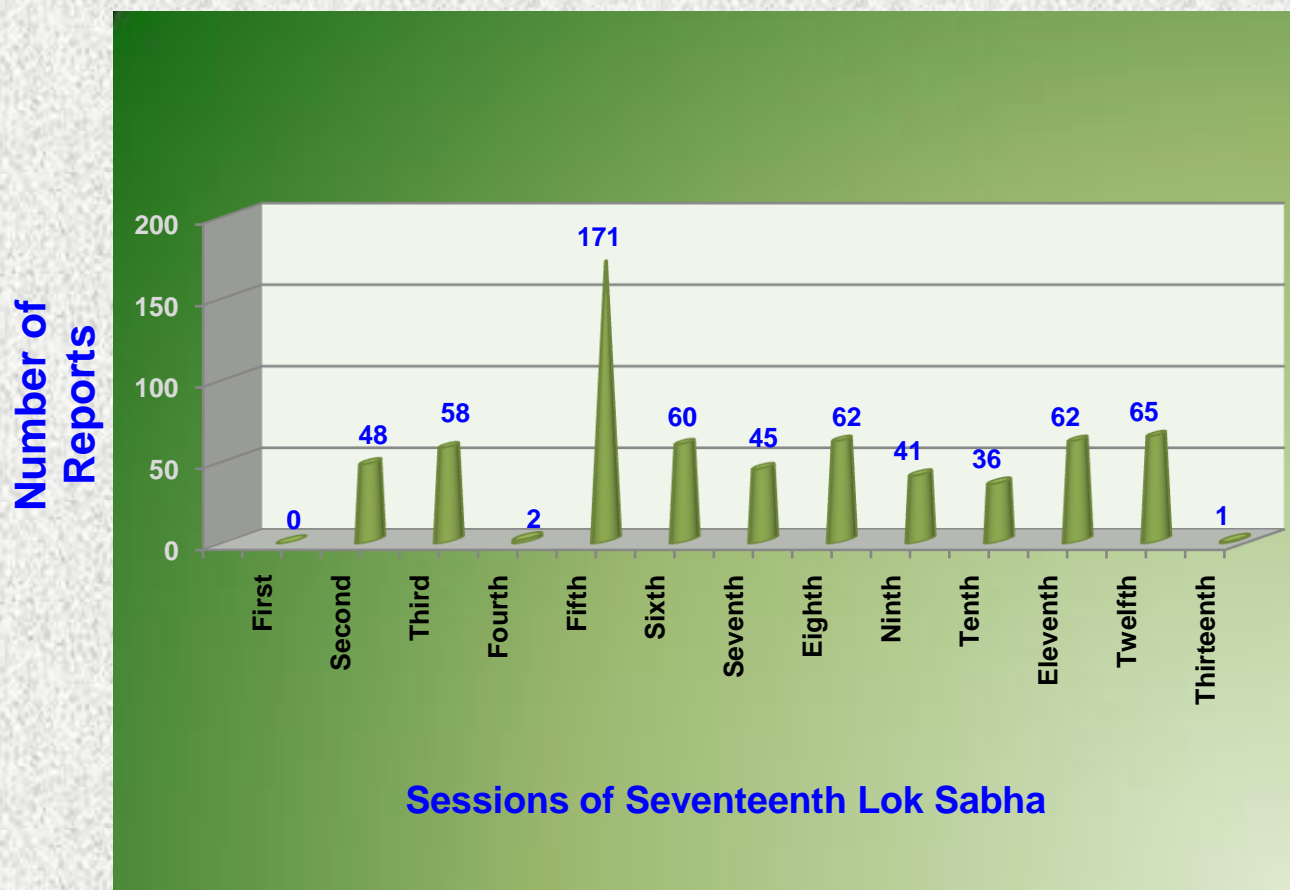
12. Statements by Ministers

01

**13. Number of Reports of Parliamentary Committees (DRSCs)
Reports presented during 17th Lok Sabha (Thirteenth Session)**

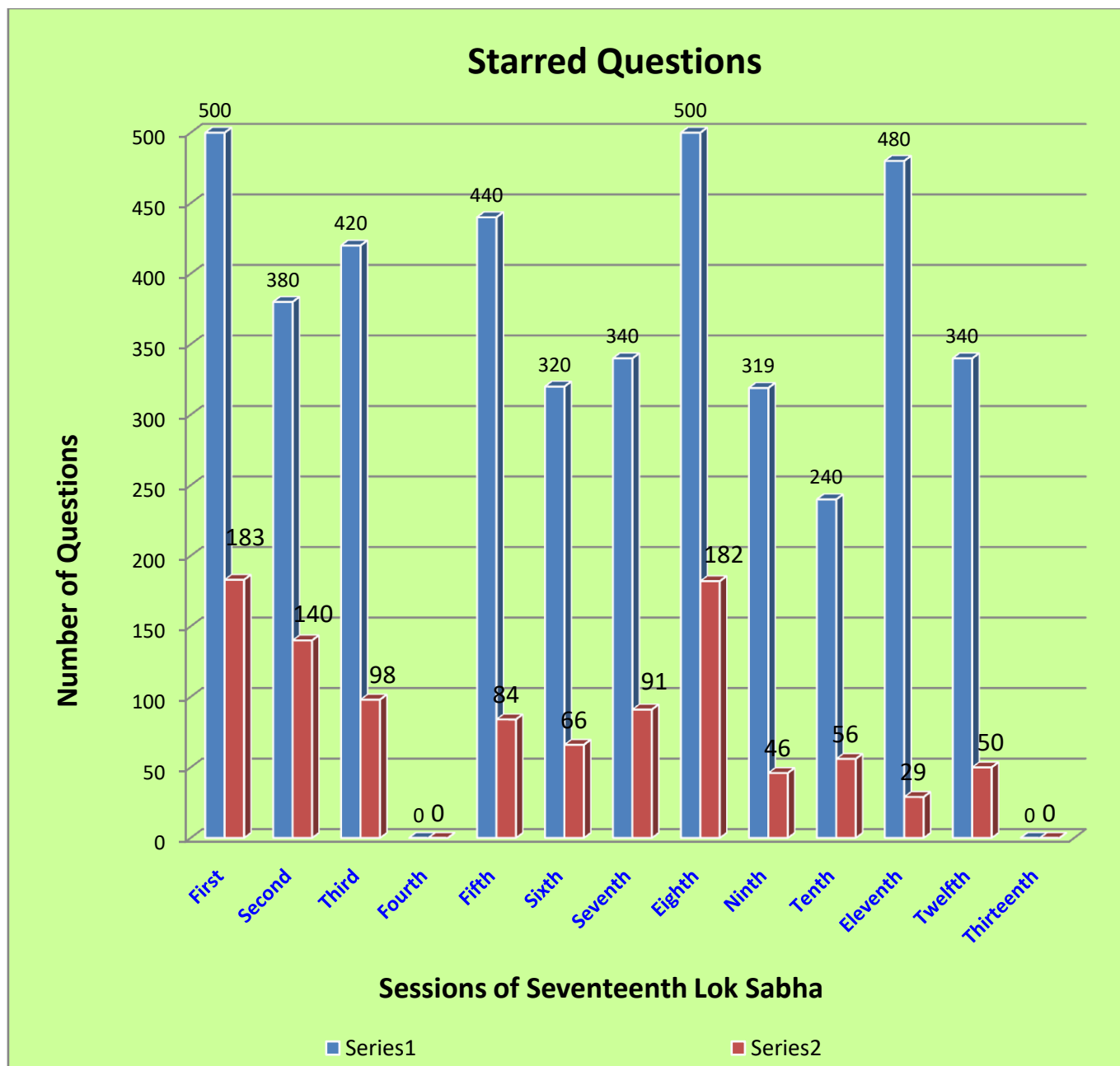
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Number of Reports by Departmentally Related Standing Committees



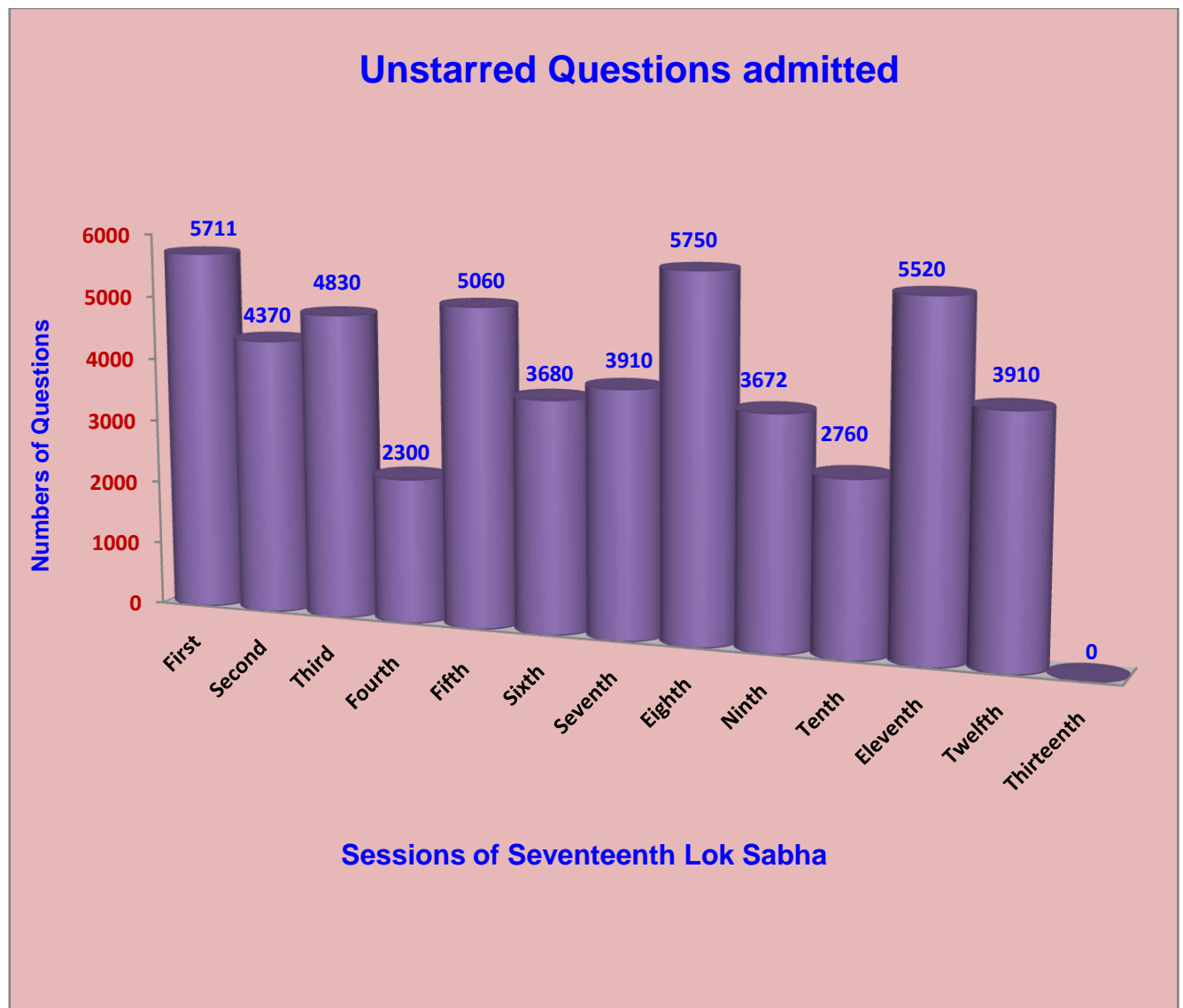
14.Total number of Questions admitted (Thirteenth Session)#

Sl. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	0
2.	Starred Questions answered orally	0
3.	Unstarred Questions admitted	0



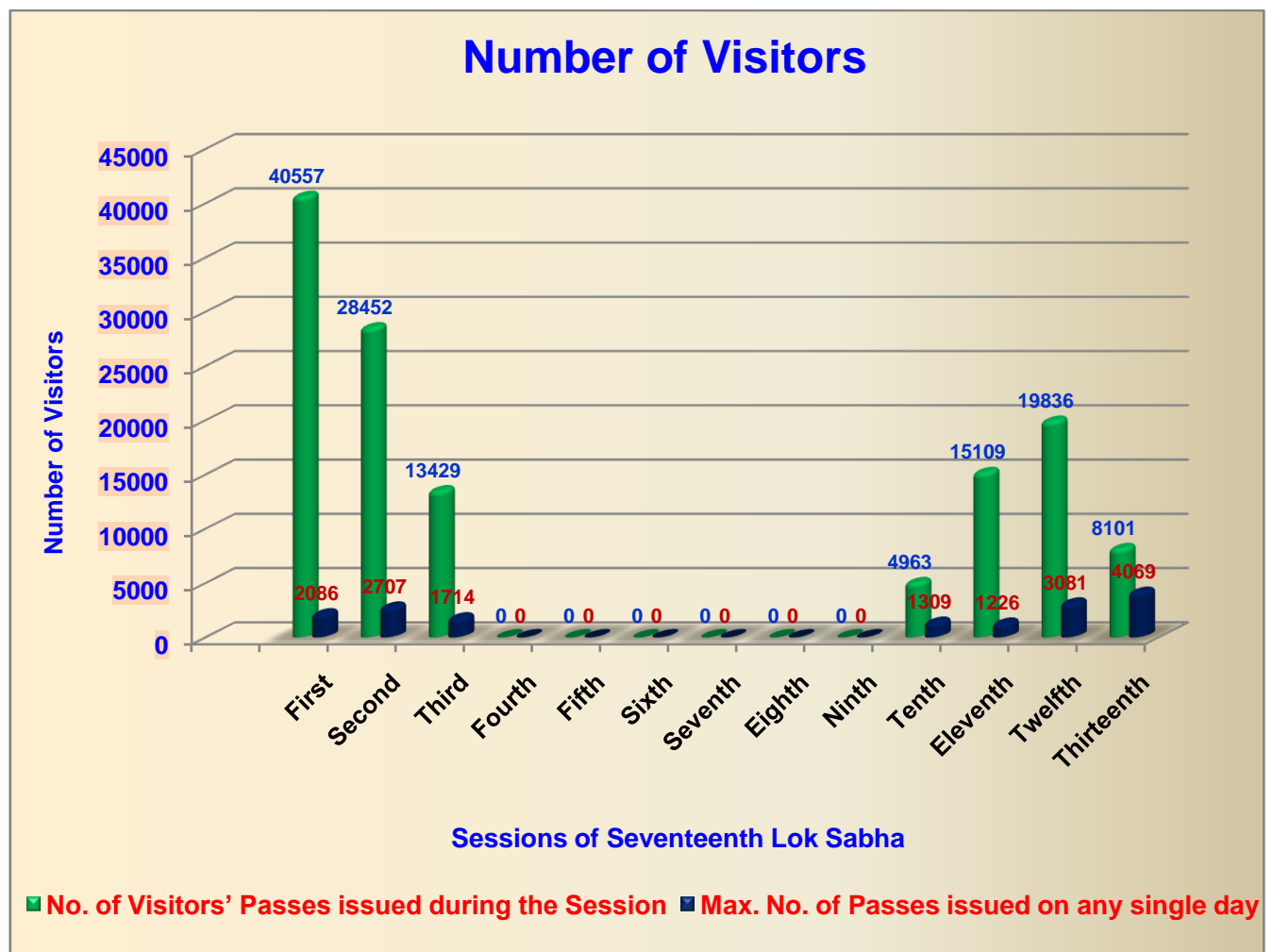
- Starred Questions admitted
- Starred Questions answered orally

There was no Question Hour during the 13th Session of the 17th Lok Sabha.



15. Total number of Visitors' Gallery during Thirteenth Session of 17th Lok Sabha

Number of Visitors' Passes issued	8101
Maximum number of Visitors' Passes issued for any single day and the date for which issued	4069 passes issued for 21 September, 2023



- Visitors' passes were not issued during 4th, 5th, 6th, 7th, 8th and 9th Sessions of the 17th Lok Sabha.